

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

IA No. \_\_\_\_\_ of 2025

In

ORIGINAL APPLICATION NO. 1198 OF 2024

**In the matter of:**

PRASAR and Ors. ...Applicants

Versus

Union of India & Ors. ...Respondents

**MEMO OF PARTIES IN WRIT PETITION (C) NO. 110 OF 2006**

1. People's Rights and Social Research Centre (PRASAR)  
Through its President S.A. Azad,  
Resident of D-13 Top Floor, Vishwakarma Colony,  
Lal Kuan, Badarpur, South Delhi- 110044 ...Applicant No.1

**Versus**

1. The Union of India  
Through its secretary,  
Ministry of Labour  
Through its Deputy Secretary  
Shram Shakti Bhawan,  
Rafi Marg, New Delhi-110001 ...Respondent No.1
2. Ministry of Law, Justice and Company Affairs  
Through its Joint Secretary & Legal Advisor  
Shastri Bhavan, 'A' Wing  
New Delhi-110001 ...Respondent No.2
3. Ministry of Health and Family Welfare  
Department of Health

- Through its Joint Secretary  
Nirman Bhavan, ('A' Wing),  
New Delhi-110011 ...Respondent No.3
4. The State of Haryana,  
Through its Chief Secretary,  
Government Secretariat,  
Chandigarh, Haryana ...Respondent No.4
5. The State of Rajasthan  
Through its Chief Secretary  
Government Secretariat,  
Jaipur, Rajasthan ...Respondent No.5
6. The State of Gujrat  
Through its Chief Secretary  
Government Secretariat,  
Gandhinagar, Gujrat ...Respondent No.6
7. The State of Delhi  
Through its Chief Secretary  
Delhi Secretariat,  
New Delhi ...Respondent No.7
8. The Union Territory of Pondicherry  
Through its Chief Secretary  
Government Secretariat,  
Pondicherry ...Respondent No.8
9. The State of Himachal Pradesh  
Through its Labour Secretary,  
Govt. of Himachal Pradesh,  
Labour & Employment Department,  
Shimla- 171003 ...Respondent No.9
10. The State of Maharashtra  
Through it's Secretary Labour,  
Govt. of Maharashtra  
Industries and Labour Department  
Mantralaya, Mumbai- 400032 ...Respondent No.0

11. The State of Orissa  
Through it's Secretary,  
Labour & Employment Department,  
Secretariat, Bhubaneshwar, Orissa ...Respondent No.11
12. The State of Uttarakhand  
Through it's Secretary Labour,  
Govt. of Uttarakhand,  
Dehradun ...Respondent No.12
13. The State of Assam  
Through it's Labour Secretary,  
Govt. of Assam, Labour Department, Dispur,  
Guwahati-6 ...Respondent No.13
14. The State of Uttar Pradesh  
Through it's Labour Secretary,  
Govt. of Uttar Pradesh,  
Lucknow ...Respondent No.14
15. The State of Karnataka  
Through it's Labour Secretary,  
Govt. of Karnataka,  
Karnatakam S. Building,  
Vidhana Soudha,  
Bangalore ...Respondent No.15
16. The State of Sikkim  
Through it's Secretary  
Govt. of Sikkim  
Labour Department,  
Tashiling Secretariat,  
Gangtok, Sikkim ...Respondent No.16
17. The State of Arunachal Pradesh  
Through it's Secretary  
Labour & Employment,  
Govt. of Arunachal Pradesh,  
Itanagar- 791111 ...Respondent No.17

18. The State of Meghalaya  
Through it's Labour Secretary,  
Govt. of Meghalaya,  
Labour Department  
Shillong, Meghalaya ...Respondent No.18
19. The State of Nagaland  
Through it's Secretary (Labour)  
Govt. of Nagaland,  
Department of Labour, Civil Secretariat,  
Kohima- 797001 ...Respondent No.19
20. The Sate of Goa  
Through it's Secretary Labour,  
Govt. of Goa  
Secretariat Complex,  
Panaji- Goa ...Respondent No.20
21. The State of Punjab  
Through it's Principal Secretary, Labour  
Govt. of Punjab,  
Room no. 266, 2<sup>nd</sup> Floor,  
Mini Secretariat Punjab,  
Sector-9, Chandigarh- 160009 ...Respondent No.21
22. The Sate of Manipur  
Through it's Labour Commissioner,  
Govt. of Manipur,  
Imphal-795001 ...Respondent No.22
23. The State of Jammu and Kashmir  
Through it's Secretary,  
Govt. of J & K,  
Labour & Employment  
Civil Secretariat, Jammu ...Respondent No.23
24. The State of Madhya Pradesh  
Through it's Principal Secretary,  
Labour Department,  
Govt. of Madhya Pradesh,

Vallabh Bhavan, Bhopal

...Respondent No.24

25. The State of Chhattisgarh

Through it's Principal Secretary,  
Labour Department,  
Govt. of Chhattisgarh, Raipur

Respondent No.25

26. The State of Tripura

Through it's Secretary,  
Govt. of Tripura,  
Labour Department,  
1<sup>st</sup> Floor, T.P.S.C. Building,  
Agartala- 799001

...Respondent No.26

27. The State of Kerala

Through it's Labour Secretary,  
Govt. Secretariat,  
Thiruvananthapuram- 695001

...Respondent No.27

28. The State of West Bengal

Through it's Secretary,  
Department of Labour,  
Govt. of West Bengal,  
Writer's Building,  
Kolkata-700001

...Respondent No.28

29. The State of Tamil Nadu

Through it's Principal Secretary,  
Govt. of Tamil Nadu,  
Labour and Employment Deptt.,  
Fort St. George,  
Chennai- 600009

...Respondent No.29

30. The State of Andhra Pradesh

Through it's Principal Secretary,  
Labour, Employment, Training and  
Factories Deptt., A.P. State,  
Hyderabad

...Respondent No.30

31. The State of Mizoram

Through it's Secretary,  
Govt. of Mizoram,  
Labour and Employment Department,  
Civil Secretariat, Block C,  
Aizwal- 796001

...Respondent No.31

32. The State of Jharkhand

Through it's Secretary,  
Govt. of Jharkhand  
Labour, Planning and Training Department,  
Ranchi

...Respondent No.32

33. The Union Territory of Andaman & Nicobar,

Through its Secretary  
Govt. of Andaman & Nicobar,  
Department of Labour,  
Port Blair- 744101

...Respondent No.33

34. The Union Territory of Chandigarh

Through its Home Secretary  
Chandigarh Administration,  
Deluxe Building,  
Sector-9, Chandigarh

...Respondent No.34

35. The State of Bihar

Through its Labour Secretary,  
Govt. of Bihar,  
New Secretariat, Patna, Bihar

...Respondent No.35